

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALAHABAD BENCH, ALAHABAD**

Allahabad, this the **05st** day of **December**, 2017

Present :

Hon'ble, Shri Gokul Chandrapati, Member-A

Original Application No.197/2013

Sukh Lal S/o Late Dakhini Lal,
R/o Village Bhagalpurwa,
P.O. – Begam Sarai, District – Allahabad.

.....Applicant.

By Advocate – Shri A. D. Singh.

Shri P. Srivastava.

V E R S U S

1. Union of India through Secretary, Ministry of Defence, New Delhi.
2. Air Officer Commanding-in-Chief, Headquarters Central Air Command, 29 Wing Air Force Station, Bamrauli, Allahabad – 12.
3. Group Captain, Office In-Charge Personnel Civilians, Headquarters Central Air Command, 29 Wing Air Force Station, Bamrauli, Allahabad – 12.
4. Civilian Gazetted Officer (Admin), Office in-charge Personnel Civilians, Headquarters Central Air

Command, 29 Wing Air Force Station, Bamrauli,
Allahabad -12.

.....Respondents.

By Advocate : Shri Saurabh Srivastava.

O R D E R

By Hon'ble Shri Gokul Chandrapati, Member-A :

Heard Shri P. Srivastava and Shri A. D. Singh, learned counsels for the applicant and Shri Raghvendra Pratap Singh proxy counsel for Shri S. Srivastava, learned counsel for the respondents.

2. Learned counsel for the respondents has mentioned in Para 10 of suppl. counter affidavit that the respondents can consider the matter again if fresh representation is filed by the applicant.

3. Having regard to the above statement, the applicant is directed to file a fresh representation along with circular/letter of the DOP&T within two weeks from the date of receipt of certified copy of this order before the respondents. If such representation is filed in time, the respondents/competent authority are directed to reconsider the representation as per the existing rules/guidelines within three months, thereafter.

4. It is made clear that the merit of the case including the issue of limitation has not been examined while passing this order.

5. With this direction, the OA stands disposed of. No order as to costs.

Member-A

Shashi/